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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

HYDERABAD

M.A.No.558 of 2000 in R.A.Sr.No.2610 of 2000.
in O.A.No.348 of 1999.

RA. 558/2K - DATE OF ORDER: 18-7-2000.

Between:

Zamin Ali.

....Applicant

and

1. Union of India, Rep. by Chief
Master General, Dak Sadan,
Hyderabad-500 001.
2. Director of Postal Services,
O/o Chief Postmaster General,
Andhra Pradesh Circle, Hyderabad.
3. Manager Mail Motor Service,
(Postal), Koti, Hyderabad-500 001.

...Respondents

COUNSEL FOR THE APPLICANT :: Mr.B.S.A.Satyanarayana

COUNSEL FOR THE RESPONDENTS : Mr.B.Narsimha Sharma

CORAM:

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

: O R D E R :

(PER HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN)

Heard the learned Counsel Mr.B.S.A.Satyanarayana
for the Applicant and the learned Standing Counsel Mr.M.C.
Jacob for Mr.B.Narsimha Sharma, for the Respondents.

2. The MA for condoning the delay/in filing the RA. of 9 days
Register the RA.
is allowed/ No costs.


(R.RANGARAJAN)
MEMBER (A)


(D.H.NASIR)
VICE CHAIRMAN

DATED: this the 18th day of July, 2000
Dictated in the Open Court

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